

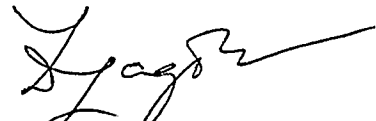
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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT  
KARKARDOOMA COURTS, DELHI

ORDER

The following Additional Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police Districts of Delhi as mentioned below against their name, with effect from 1<sup>st</sup> October, 2022 to 31<sup>st</sup> October, 2022.

Sl. No.	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	1 <sup>st</sup> Link Additional Sessions Judge	2 <sup>nd</sup> Link Additional Sessions Judge
1.	Sh. Ravinder Singh, ASJ-01	Geeta Colony Pandav Nagar Crime Branch & CAW Cell of East Police District. Cyber Police Station New Ashok Nagar	Sh. Satvir Singh Lamba, ASJ (SC-POCSO)	Sh. Arun Sukhija, ASJ-03
2.	Ms. Deepali Sharma, ASJ-04	Kalyanpuri Mayur Vihar Mandawali	Sh. Sandeep Gupta, ASJ (SC-RC)-01	Ms. Shelly Arora, ASJ-05
3.	Ms. Shelly Arora, ASJ-05	Metro Yamuna Bank Railway Station Krishna Nagar Shakarpur Ghazipur Patparganj Industrial Area	Sh. Rakesh Kumar Rampuri, ASJ (FTSC) (RC)	Ms. Surabhi Sharma Vats, ASJ (SFTC)
4.	Sh. Reetesh Singh, ASJ-02/Spl. Judge NDPS	Preet Vihar Laxmi Nagar Gandhi Nagar	Sh. Gajender Singh Nagar, ASJ (SC-RC)-02	Sh. Hasan Anzar, ASJ-06

  
(Deepak Jagotra)

Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi.  
Dated 30/09/2022

No. 8079-8089/Pr. D&SJ (East)/KKD/Delhi

Copy forwarded for information & Necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
3. P.S./Reader of Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
4. The Concerned Judicial Officers, East District, Karkardooma Courts, Delhi.
5. The Chief Prosecutor, East District, Karkardooma Courts, Delhi.
6. The Hony. Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini, Dw. Rouse Avenue & Saket Courts, Delhi/New Delhi.
7. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi.
8. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi.
9. In-Charge, Lock-up, Karkardooma Courts, Delhi.
10. Website Committee, Tis Hazari Court/Karkardooma Courts, Delhi.
11. File Concerned.

Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi.

Website